

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**E.P. NO. 02 OF 2018 IN**  
**APPEAL NO. 137 OF 2013**

**Dated : 15<sup>th</sup> February, 2019**

**In the matter of:**

**M/s. T.T. Limited**

**Versus**

**Tamil Nadu Generation & Distribution Corporation  
Ltd. & Anr.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

The Bench could not assemble today.

As agreed by the both the parties, list the matter on **12.03.2019.**

**Court Master/PS**